

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH,
NEW DELHI

O.A. NO. 79 OF 2023

IN THE MATTER OF:

HARI PRAKASH

....Applicant

Versus

Uttam Sugar Mill Libberhedi & Ors.

...Respondents

NDOH: 30.08.2024

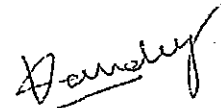
INDEX

S. No.	PARTICULARS	PAGE NO.
1	AFFIDAVIT	1-4
2	ANNEXURE R5/7 Details of Water Treatment and Area Of Unit	5-16

Date: 29.08.2024

Place: NEW DELHI

Through



Kamal Kumar Pandey
Advocate
50, Lawyers Chamber,
Supreme court of India,
New Delhi

Mob. No. 9312079439

adv.kamal.k.pandey@gmail.com

866

S R No. 854 / 24
Time 11.15 AM



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IN THE MATTER OF:

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NDOH 30.08.2024

ADDITIONAL DOCUMENTS ON BEHALF OF THE RESPONDENT NO. 5 M/S ASAH
INDIA GLASS LTD IN PURSUANCE OF ORDER DATED 11.05.2024 PASSED BY THE

HONBLE TRIBUNAL

I, Ranbir Singh Negi aged 52 years S/o Sh. Jhabar Singh Negi at AIS Industrial Estate, Latherdeeva Hbon, Manglaur Jhabrera Road, Tehsil- Roorkee, Distt.- Haridwar, Utarkhand, am Head HR & Admn. and the authorized representative of the above named noticed respondent unit herein, I am well aware of the facts and circumstances of the case and am competent to swear the present affidavit and as such state and affirm that;

1. That, the respondent unit utilizes the entire treated effluent for gardening within the unit premises and no effluent is discharged outside the unit premises.
2. That this Hon'ble Tribunal on 14.05.2024 during oral hear was interested to know the area of the unit for which the treated effluent water is utilized.
3. That the inspection of the deponent was done by the joint Committee on 21.06.2023 (Specific observations as reported page 11-12 & 63-67). The relevant part for the purpose of present affidavit is reproduced below,

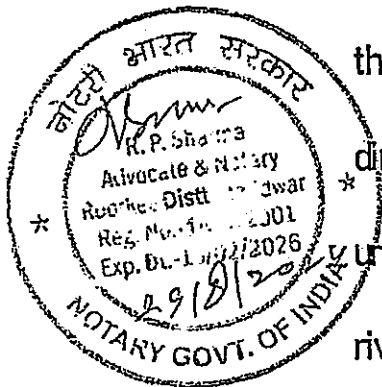
*"4.1.5 M/s Asahi India Glass Ltd.- AIS Industrial Estate,
Jhabera Road, Latherdeva Hbn, Roorkee, Distt.- Haridwar,
Uttarakhand*



*h. As informed all treated effluent and treated sewage
utilized into their process and gardening.*

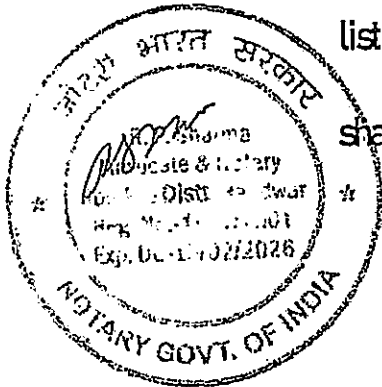
*i. No discharge of treated/untreated wastewater into the
Shila drain was observed during the inspection."*

4. That in pursuance of the aforesaid direction, the Uttarakhand State Pollution Control Board has sought details from the deponent unit. The deponent unit vide its letter dated 03.06.2024 has submitted the details to the Pollution Control Board. The same is being filed before this Hon'ble Tribunal as Annexure R5/7.
5. This Hon'ble Tribunal on 14.05.2024 orally vide Order dated 11.03.2024 was pleased to implead the deponent unit as respondent and permit to file response in the view of report dated 17.03.2023 of the joint Committee constituted vide Order dated 10.02.2023 directing it to file action taken report in respect of the discharge of untreated industrial effluent in Shila Khala (drain) which later joins river Kali in village- Ransura, district- Saharanpur, Uttar Pradesh.
6. That, neither the complainant/Applicant had named the deponent unit as the one discharging its untreated effluents in the drain nor the joint committee reported any discharge of effluent outside the unit premise. The Respondent unit has incorrectly been impleaded in the present proceedings.



Accordingly, the deponent unit is a fully complying unit with all necessary valid permissions and authorizations. It is not contributing to the pollution of the concerned drain any means, which is affirmed by the joint Committee also during the inspection.

Therefore, it is prayed that this Hon'ble Tribunal may be pleased to exempt the deponent unit deleting it's name from the list of respondents in the present case, for which the deponent unit shall be highly obliged and grateful.



[Handwritten Signature]

DEPONENT

VERIFICATION

Verified that the contents of the present affidavit paras 1 to 6 are true and correct to the best of my personal knowledge and based on records, nothing stated is false and nothing material has been concealed. Documents annexed along are true and correct copies. Verified at New Delhi on this day of August, 2024.

ATTESTED & VERIFIED

[Handwritten Signature]
29.8.2024

Rajendra Prasad Sharma
Advocate & Notary
Roorkee Dist. Haridwar (U.P.)
Regd. No. 1857/2001

[Handwritten Signature]

DEPONENT

IDENTIFIED BY

[Handwritten Signature]
R. VER SHARMA
Advocate
Civil Court, Roorkee
Regd. No. - 550/2009



ANNEXURE R6/7

Date: 3rd June 2024

The Regional Officer
Uttarakhand Pollution Control Board
Irrigation Project Building Complex
Roorkee, Distt. Haridwar
Uttarakhand

Subject: In relation to Original Application No. 79/2023 Hari Prakash vs Uttam Sugar Mill, Librarheri and others held in Hon'ble N.G.T.

Dear Sir,

This is in reference to your letter no. UKPCB/R.O.R./No.147(46)/2024/285 dated 27.05.2024 regarding the above subject matter. As desired, please find enclosed herewith the duly filled template showing total quantity of water (Industrial / domestic) consumed by the industry, the quantity of effluent generated per day & area of green belt/gardening. Also please find enclosed herewith photographs of effluent treatment system / arrangement for zero discharge.

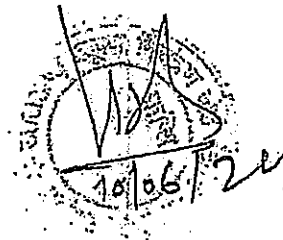
We hope you will find the above in line with your requirement.

In case of any clarification please let us know.

Thanking You

Yours faithfully
For Asahi India Glass Limited

(Authorized Signatory)

Encl: as above.**Asahi India Glass Ltd.**

Plant No.I
Plot No. T-7, MIDC, Industrial Area,
Taloja - 410 208,
Dist, Raigad, Maharashtra, India
Tel.:+91 22 2740 6000
Fax: +91 22 2740 6114

Plant No.II
AIS Industrial Estate, Plot No.-A,
Village - Latherdeva Hoon,
Manglaur-Jhabrera Road,
P.O. Jhabrera, Tehsil Roorkee-247665,
Dist. Haridwar, Uttarakhand, India
Tel.:+91 1332 224010

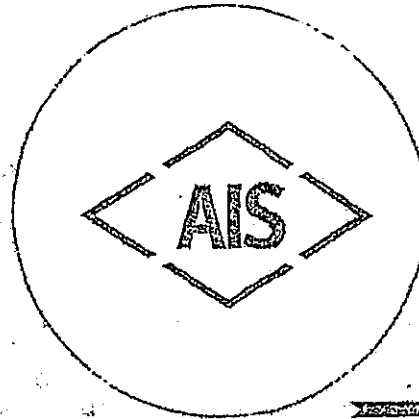
Plant No.III
Plot No. SP-1,
RIICO Industrial Area, Sonlyana,
Tehsil Gangrar - 312 901,
Dist. Chittorgarh,
Rajasthan, India

Corporate Office:
Unit No. 301-308, 1101-1104,
Tower-D 3rd Floor & 11th Floor,
Global Business Park,
M.G.Road, Gurgaon-122002
Haryana (India)
Tel.:+91 124 4062212-19,
Fax:+91 124 4062244-88

Registered Office
A-2/10, 1st Floor,
WHS DDA Marble
Market Kirti Nagar
New Delhi-110015
India
Tel.:+91 11 4945 4



r. No.	Name and Address of Company	Industry net water consumption quantity		Quantity of Effluent Generated	Effluent Treatment arrangement (including Capacity)	Description of system for Zero Effluent (with relevant certificates)	If treated effluent is used in gardening than green belt coverage inside industry
		Domestic	Industrial				
		Average KLD of FY 23-24					
1	Asahi India Glass Limited AIS Industrial Estate, Plot No. A, Village Latherdeva Hoon, Manglore, Jhabrera Road, PO Jhabrera, Tehsil Roorkee, Dist. Haridwar 247665	69	345	152	75 KLD capacity STP for treating domestic waste water 350 KLD Mirror ERS for treating Mirror waste Water 250 KLD Float ERS for treating Float Waste Water	Enclosed herewith the file showcasing the systematic schemes	21 acres



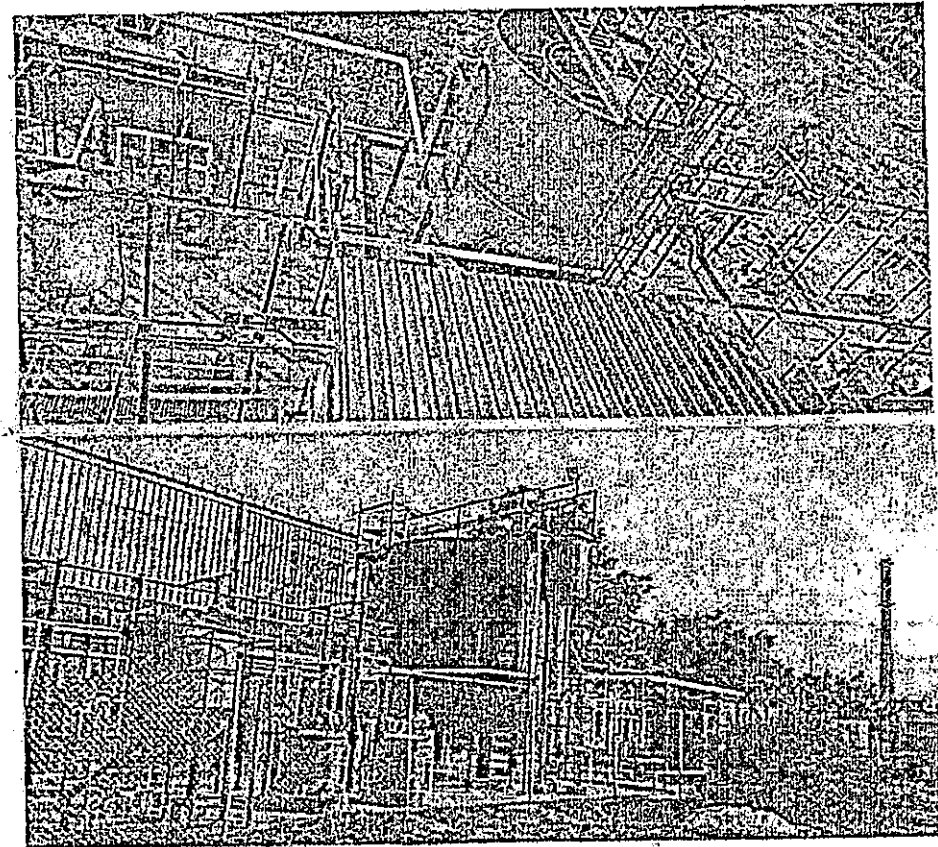
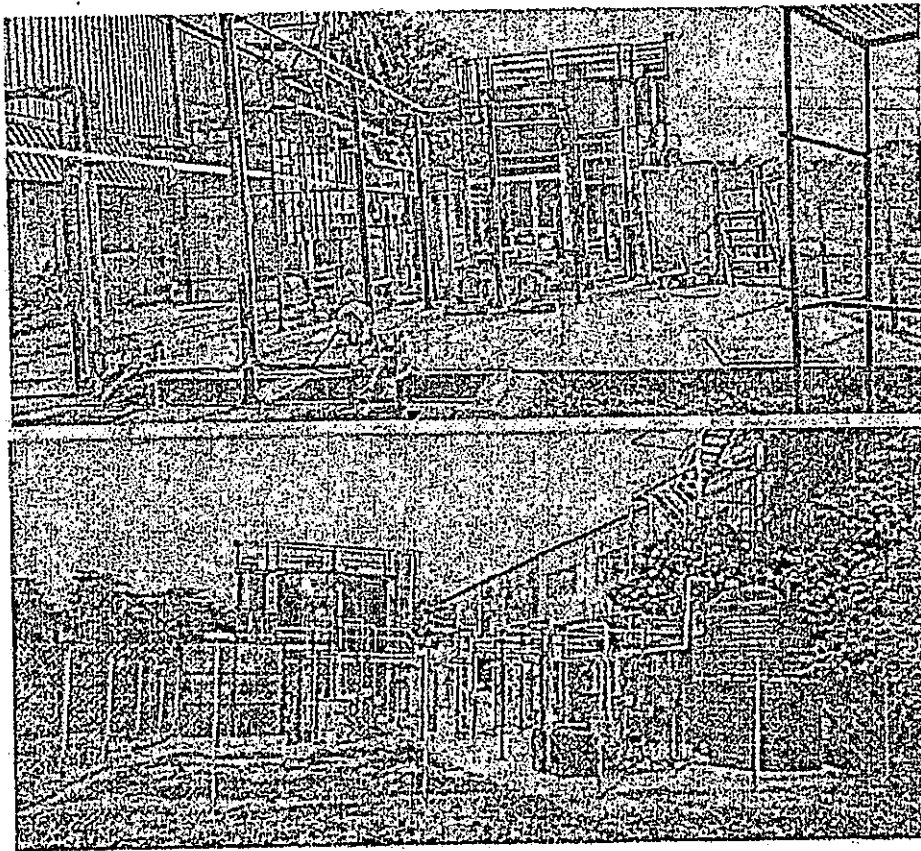
Asahi India Glass Ltd.

**Measures adopted for the Effluent and Sewage Treatment
to meet objective of recycle; reuse of waste water.**

Facility to treat waste water generated from Float/Reflective and Mirror process to recycle and reuse treated water

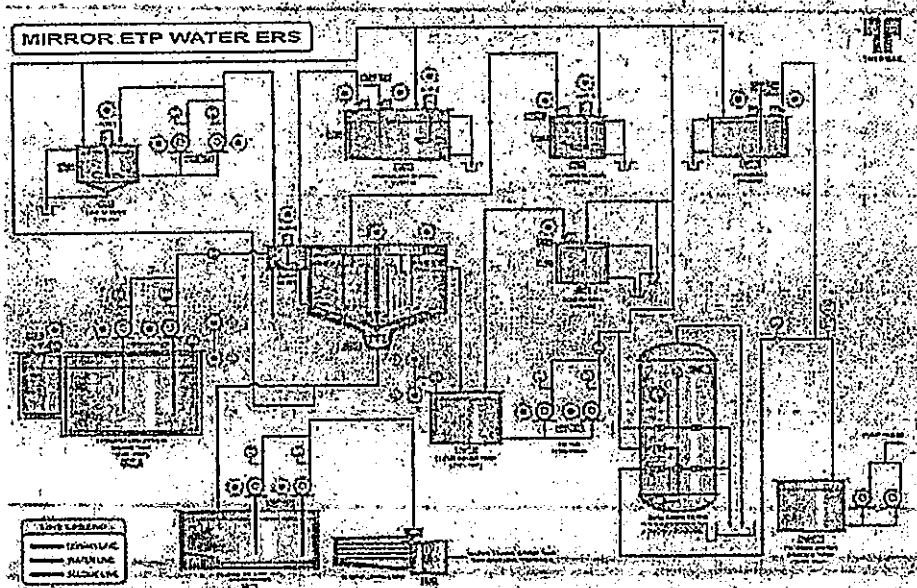
Mirror Reject Water ERS 350 KLD

Float/Reflective Reject ERS 250 KLD

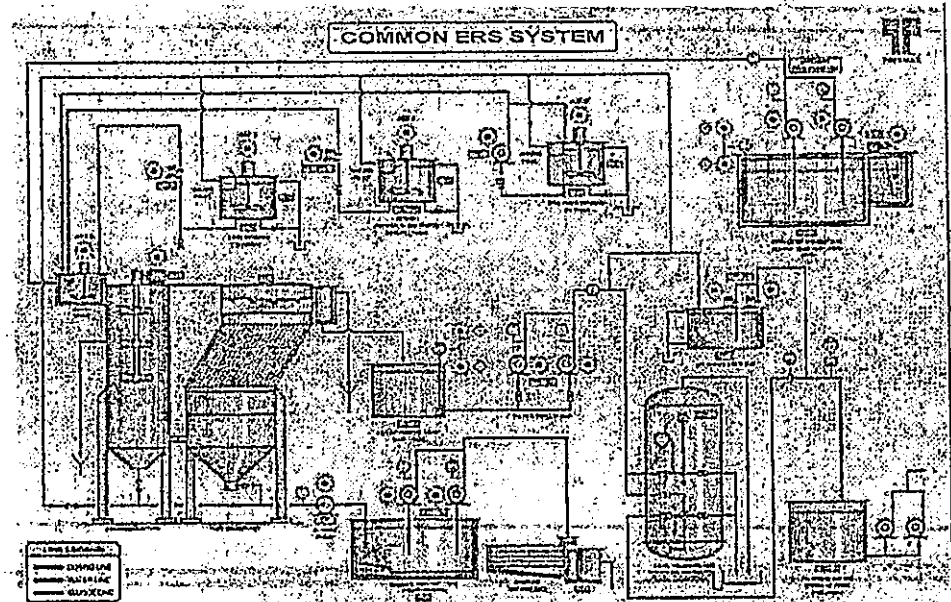


Facility to treat waste water generated from Float and Mirror process to recycle and reuse treated water

Mirror Reject ERS Capacity: 350 KLD



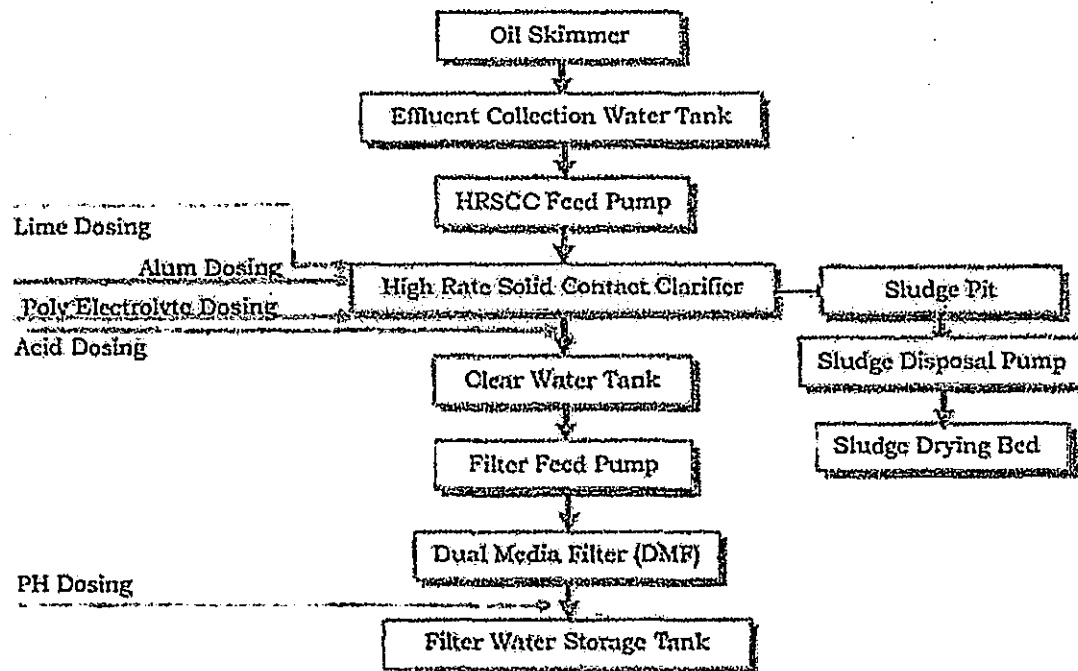
Float/Reflective Reject ERS Capacity: 250 KLD



Facility to treat waste water generated from Mirror process to recycle and reuse treated water

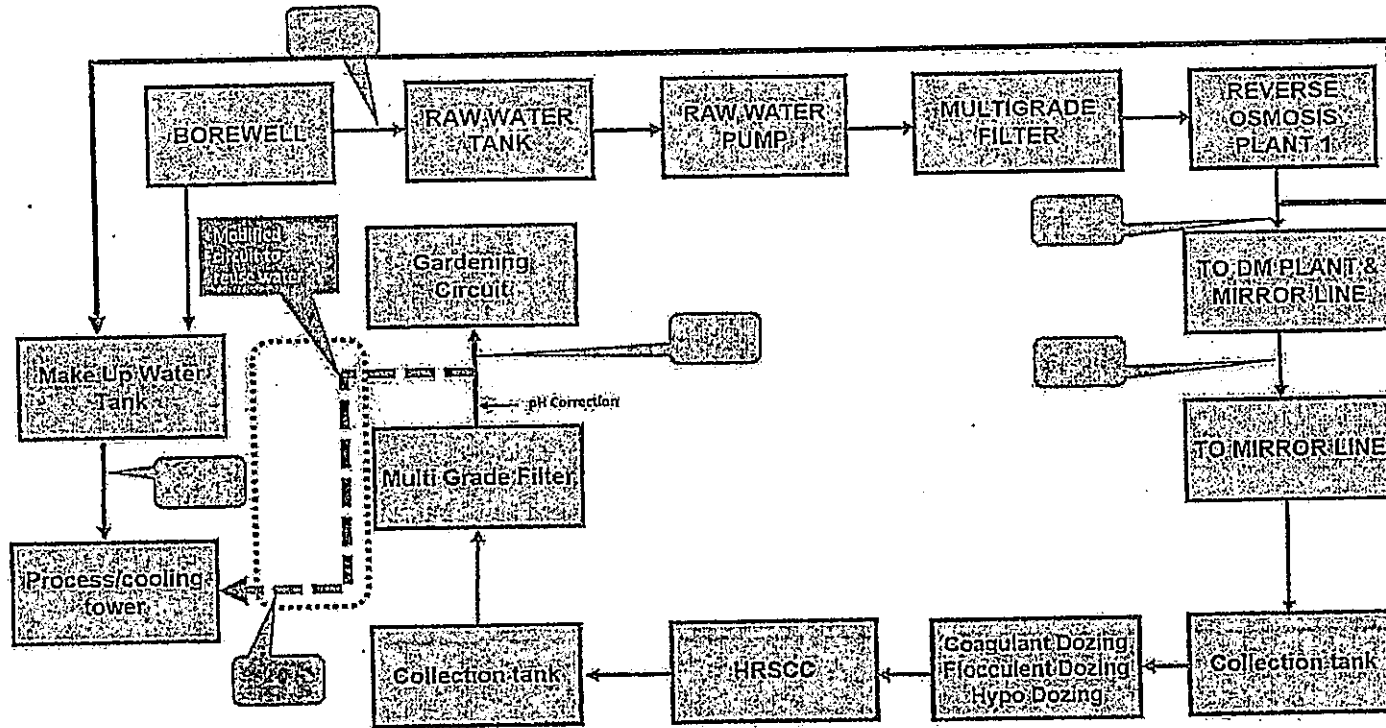
MIRROR REJECT EFFLUENT RECYCLING SYSTEM , CAPACITY : 350 KLD

PROCESS FLOW DIAGRAM- MIRROR ETP



Facility to treat waste water generated from Mirror process to recycle and reuse treated water

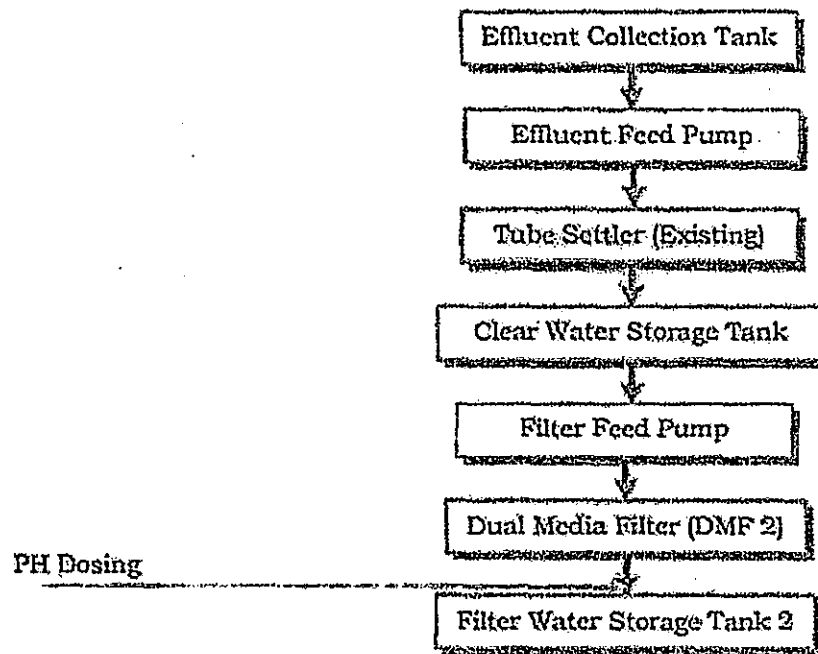
MIRROR REJECT EFFLUENT RECYCLING SYSTEM , CAPACITY : 350 KLD



Facility to treat waste water generated from Float process to recycle and reuse treated water

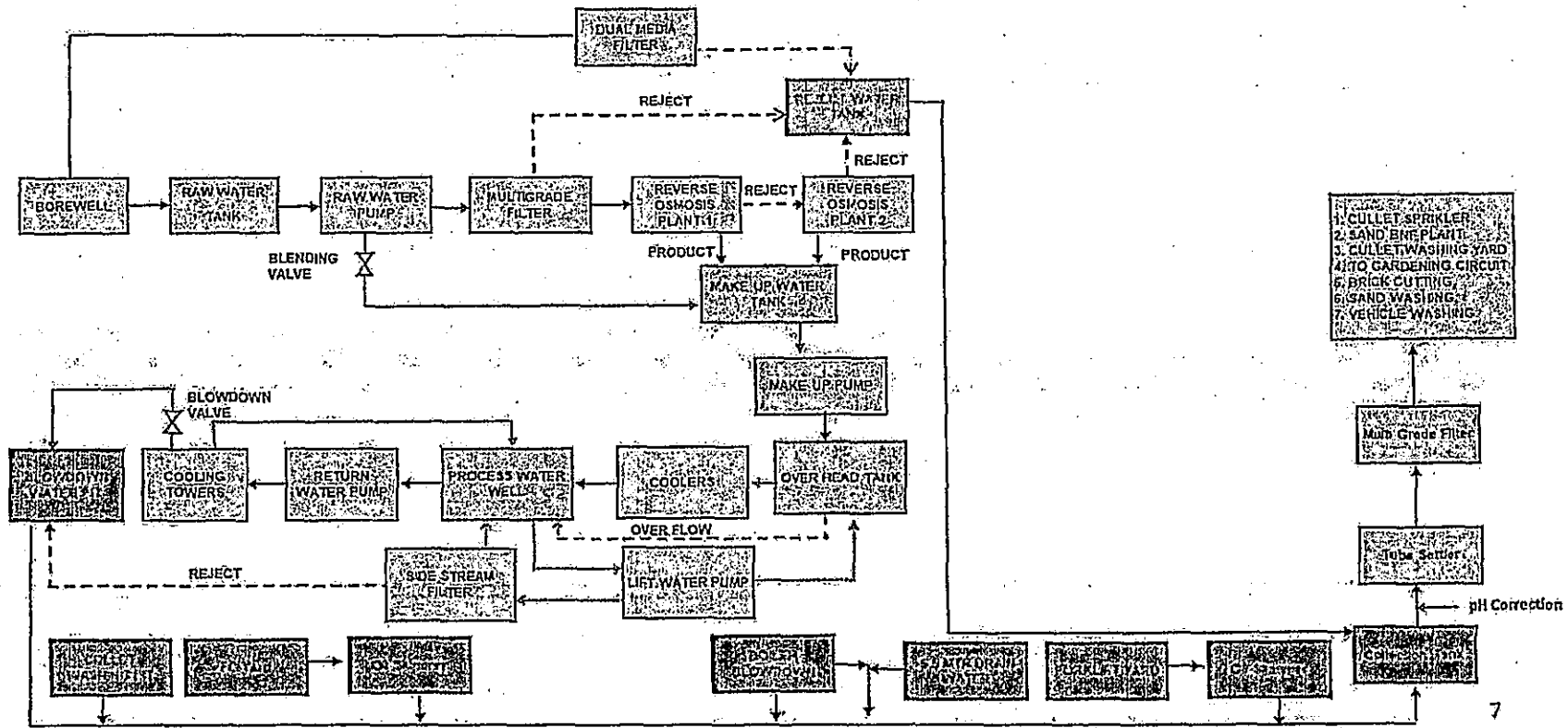
FLOAT/REFLECTIVE COMMONERS, CAPACITY : 250 KLD

PROCESS FLOW DIAGRAM- FLOAT ETP



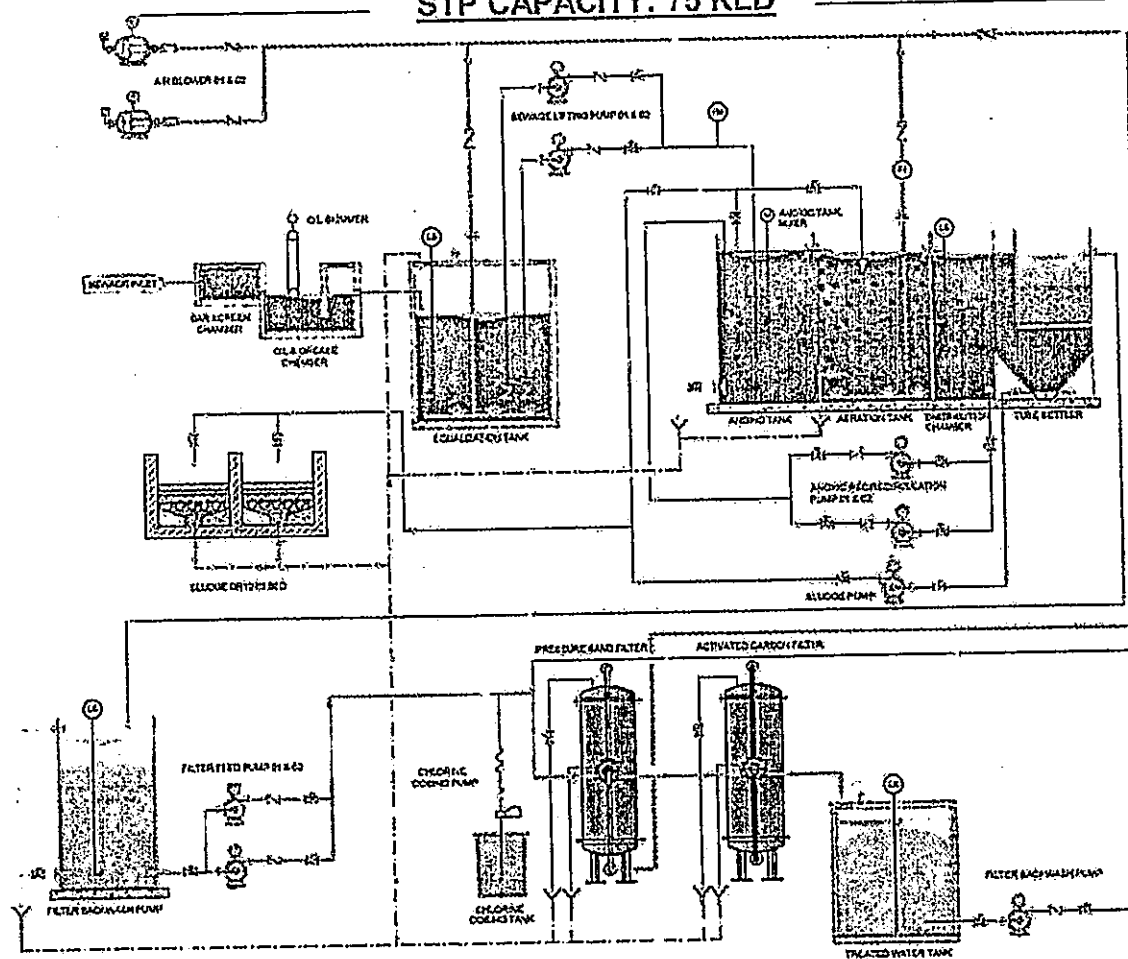
Facility to treat waste water generated from Float process to recycle and reuse treated water

Float/Reflective Common ERS system to treat Float Reject Water



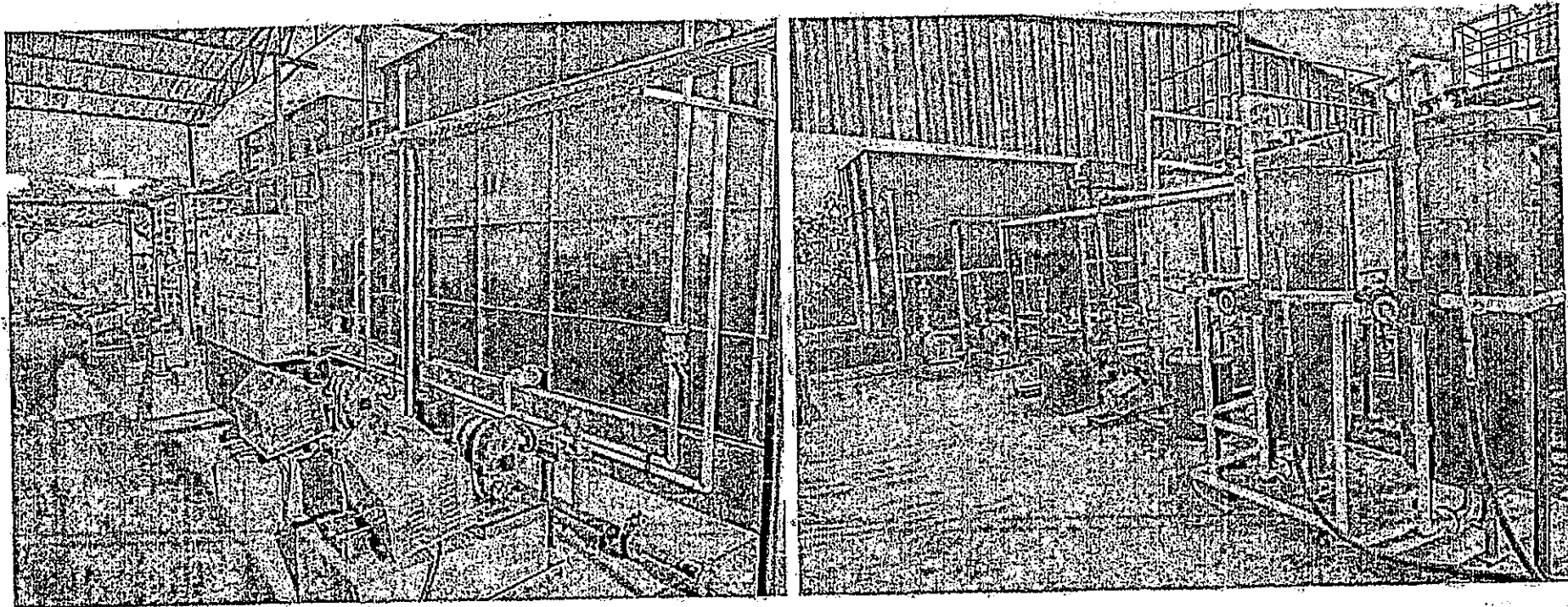
FACILITY TO TREAT SEWAGE WASTE OF PLANT TO RECYCLE AND REUSE TREATED WATER

STP CAPACITY: 75 KLD



FACILITY TO TREAT SEWAGE WASTE OF PLANT TO RECYCLE AND REUSE TREATED WATER

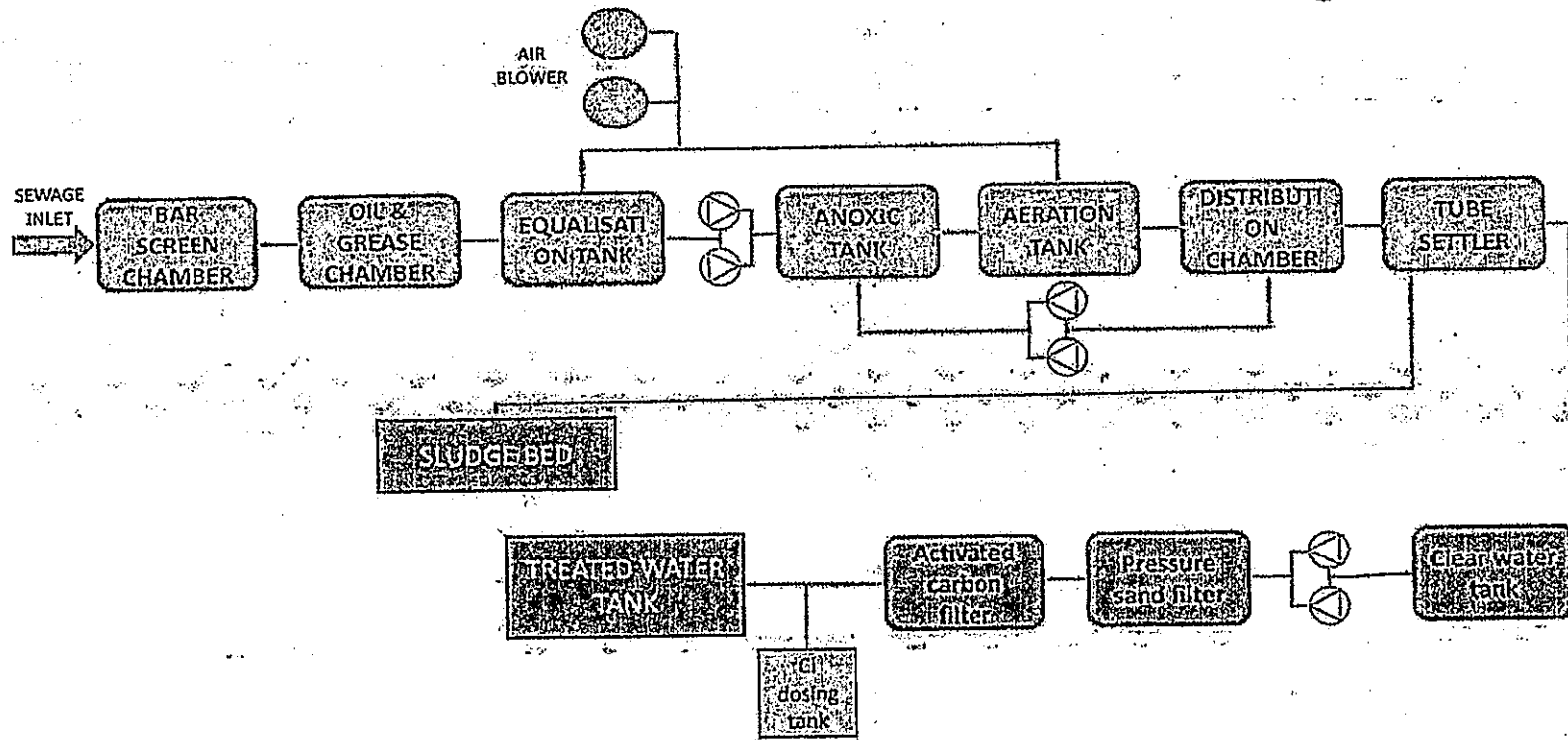
Sewage Treatment Plant 75 KLD



16

FACILITY TO TREAT SEWAGE WASTE OF PLANT TO RECYCLE AND REUSE TREATED WATER

PROCESS FLOW OF SEWAGE TREATMENT PLANT, CAPACITY: 75 KLD



882



Surendra mehra <surendramehra74@gmail.com>

additional docu in Hari Prakash Vs State of Uttrakhand

1 message

Surendra mehra <surendramehra74@gmail.com>
To: rkurana2507@gmail.com
Bcc: Kamal Kumar <adv.kamal.kr.pandey@gmail.com>

Wed, Aug 28, 2024 at 9:23 PM

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